

**Mand Super Thermal Power Project in
Madhya Pradesh**

9797. SHRI NAND KUMAR SAI: Will the Minister of ENERGY be pleased to state:

(a) when the construction work of the Super Thermal Power Project on Mand river in Raigarh district of Madhya Pradesh was taken up;

(b) when it is likely to be completed and start functioning; and

(c) the original estimated cost of the project and its cost at present?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) and (c). Do not arise.

[*English*]

Theft of Electricity

9798. SHRI MANIKRAO HODLYA GAVIT:
SHRI R.N. RAKESH:

Will the Minister of ENERGY be pleased to state:

(a) whether the attention of Government has been drawn to the news item appeared in the "Navbharat Times" dated 25 March, 1990 wherein it has been stated that the Delhi Electric Supply Undertaking has suffered huge losses due to theft of Electricity;

(b) if so, the facts in this regard; and

(c) the steps/action taken or proposed to be taken by Government to check such losses being incurred by the Delhi Electric Supply Undertaking?

THE MINISTER OF ENERGY AND MINISTER CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) It is not possible to segregate the losses on account of theft of electricity from the total transmission and distribution losses. However, as a result of the various measures taken by DESU, including vigorous action against theft of power and recovery of outstanding dues, the transmission and distribution losses have been brought down from 24.07% in 1988-89 to about 19% in 1989-90.

(c) Various measures taken by DESU to check losses due to theft of electricity, inter alia, include intensification of raids to check violations like theft of power, issue of sanctioned load, unauthorised tapping of electricity, subletting etc. Theft of electricity has been made cognizable offence under the Indian Electricity Act, 1910. As a result of the measures, the revenue realisation of DESU has increased from Rs. 366.63 crores in 1988-89 to Rs. 392.09 crores in 1989-90.

[*Translation*]

Irregularities in Power Connections

9799. SHRI SHEO SHARAN VARMA: Will the Minister of ENERGY be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned "Bijli ke connection main bhari aniyamitayen" appeared in 'Navbharat Times' dated 26 March, 1990;

(b) if so, whether any inquiry has been conducted in this regard;

(c) if so, the action taken in the matter; and

(d) if no action has been taken, the reasons therefor?